



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4644/2020	KH. BROJA MOHAN SINGHA <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	SC, PNB
<b>ADMISSION</b>				
2	PIL/18/2018 FIXED	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. S C KEYAL MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
3	WP(C)/8381/2018	ARIHANT INTERNATIONAL LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MISS. M BORAH MR. N JAIN	ASSTT.S.G.I. SC, INCOME TAX
4	WA/273/2019 BY STATEMENT	M/S B. B. ENTERPRISES, <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ GA, AP
5	<b>WITH</b> WA/274/2019	M/S B.B ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, AP
	<b>WITH</b> CO/38/2019 <b>in</b> WA/274/2019	M/S BURU ENTERPRISES <b>Versus</b> M/S. B. B. ENTERPRISE AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. S R RABHA MR. T N SRINIVASAN	GA, AP
6	<b>WITH</b> WA/275/2019	M/S MESNIA ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A SARMA MR B KAUSHIK MR. K KALITA MR E SHITIRI	MR. D MOZUMDER MR. S BISWAS GA, AP ASSTT.S.G.I.
7	<b>WITH</b> WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. D MOZUMDER MR. S BISWAS GA, AP
	<b>WITH</b> I.A.(Civil)/3421/2019 <b>in</b> WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	GA, AP

8	<b>WITH</b> WA/279/2019	M/S YUMA ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. P TAFFO	GA, AP
	<b>WITH</b> I.A.(Civil)/3304/2019 <b>in</b> WA/279/2019	M/S YUMA ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. P TAFFO	GA, AP
9	WA/84/2020	SARANIA KACHARI DEVELOPMENT COUNCIL AND ANR <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR S S DEY MR. M NATH MR. D P BORAH MR. D J KAPIL	GA, ASSAM
10	WA/85/2020	BARAK VALLEY HILLS TRIBES DEVELOPMENT COUNCIL <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR S S DEY MR. M NATH MR. D P BORAH	GA, ASSAM
11	WA/159/2020	ASSAM GRAMIN VIKASH BANK <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
12	WA/160/2020	PULAK KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1857/2020 <b>in</b> WA/160/2020	PULAK KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
13	WA/161/2020	RUPAM KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. U DUTTA	SC, HIGHER EDU SC, BTC
14	WA/162/2020	BHARTI ENGINEERING <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1858/2020 <b>in</b> WA/162/2020	BHARTI ENGINEERING <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	SC, NF RLY
15	WP(C)/3719/2020 CAVT. NO.05252020,11780000526/2020	DIJEN KALITA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR. C P SHARMA	ASSTT.S.G.I. MR. C BARUAH FOR CAVEATOR
<b>ORDERS</b>				
16	I.A.(Civil)/545/2019 <b>in</b> WA/1101/2019	NURUL ISLAM LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM MR. D F A AHMED (R7,R8,R10-R18) MR. J LASKAR (R7,R8,R10- R18) MR. J LASKAR (R7,R8,R10- R18) MR F Z MAZUMDER (R7,R8,R10-R18) MR R DAS SC, FOREST SC, REVENUE
	<b>WITH</b> WA/1101/2019 (Filing Number)	NUR ISLAM LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS		

17	I.A.(Civil)/2310/2019 <b>in</b> Mat.App./7742/2019  <b>WITH</b> Mat.App./7742/2019 (Filing Number)	SMTI. RAMA DAS@ RAMA DEY <b>Versus</b> SHRI SABASACHI DAS  SMTI. RAMA DAS@ RAMA DEY <b>Versus</b> SHRI SABASACHI DAS	MR H K DAS MR. S BANERJEE	
18	I.A.(Civil)/3978/2019 MAT.APP. 62/2018(D/O) <b>in</b> Review.Pet./16691/2019  <b>WITH</b> Review.Pet./16691/2019 (Filing Number)	SMTI. SWAPNALI SAIKIA <b>Versus</b> SRI BIKASH BORA  SMTI. SWAPNALI SAIKIA <b>Versus</b> SRI BIKASH BORAH	MS. M BORAH MR F H LASKAR (2)	MRS. K DEKA MS J DUTTA MS P SHAH
19	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MS. A PAUL	GA, ASSAM SC, HEALTH
20	PIL/21/2020 FIXED	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
21	I.A.(Civil)/1854/2020 <b>in</b> WA/2415/2020  <b>WITH</b> WA/2415/2020 (Filing Number)	THE UNION OF INDIA AND 4 ORS <b>Versus</b> NGASI MENA AND 4 ORS.  THE UNION OF INDIA AND 4 ORS <b>Versus</b> SHRI NGASI MENA AND 4 ORS	MR. S C KEYAL ASSTT.S.G.I.	
22	WP(C)/4472/2020 FIXED	SHALINI BHAGAT <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	W.P.(CrI.)/1/2020 CRL.REV.P. 16/2020(A.P.), TWO SEALED COVER ENVELOPE, FIXED	DR. M <b>Versus</b> STATE OF ARUNACHAL PRADESH AND ANR.	MR. A M BORA MR S BHARALI MR. A DAS MS. C CHOUDHURY MR. V A CHOWDHURY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. H ROHMAN PP, A P
2	<b>WITH</b> Crl.Rev.P./59/2020	DR. MUNNI EFFA <b>Versus</b> STATE OF ARUNACHAL PRADESH AND ANR	MR. A M BORA MR S BHARALI MR. A DAS MR. A DAS MR. V A CHOWDHURY	MR. K N CHOUDHURY MR. P D NAIR MR G ALAM MR. H ROHMAN MR. V A CHOWDHURY PP, A P
	<b>WITH</b> I.A.(CrI.)/138/2020 <b>in</b> Crl.Rev.P./59/2020	DR. MUNNI EFFA <b>Versus</b> STATE OF ARUNACHAL PRADESH AND ANR	MR S BHARALI MR. A DAS	PP, A P MR. P D NAIR,

LEAVE NOTE OF ADVOCATES FOR 16/11/2020



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**[AT 10:30 AM]**

**BEFORE:**

**THE HON'BLE THE CHIEF JUSTICE (ACTING)**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE M.A. ALI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Arb.P./13/2020	M/S. ENGINEERS GUILD <b>Versus</b> THE JORHAT MUNICIPAL BOARD AND ANR.	MR. A BISWAS MR R KALITA MS S AHOM	SC, J M B
<b>ADMISSION</b>				
2	Arb.P./22/2019	MAHABIR PRASAD AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R HUSSAIN MRS. S ROY	GA, ASSAM
3	Arb.P./14/2020 FIXED	M/S. MAYENGBAM BOBO SINGH <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	SC, NF RLY
4	Arb.P./37/2020 FIXED	M/S AIEN MEREN ENTERPRISE <b>Versus</b> THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE	MR. A DHAR MR R SINGHA	SC, FOREST
<b>ORDERS</b>				
5	Arb.P./26/2019	M/S. SMITH BUILDERS PVT. LTD. <b>Versus</b> SHANTI DEVI YADAV	MS M HAZARIKA MR. G BORDOLOI	
6	Arb.P./7/2020	CSA SANNA VAIBHAV HOSPITALITY, LLP AND ANR. <b>Versus</b> M/S. HOTEL PRADEEP AND 2 ORS	MR H BURAGOHAJIN MS A DEVI	MR G RAHUL MR. D M NATH
7	Review.Pet./94/2020 WP(C) 779/2017, WP(C) 2872/2017, WP(C) 2879/2017(ALL D/O), FIXED	BIMAL CHANDRA NATH AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	GA, ASSAM SC, FINANCE
8	I.A.(CrI.)/446/2020 in AB/1806/2020	JASBIR KAUR <b>Versus</b> PARAMJIT SINGH KOHLI	MR P SHARMAH MR P SONOWAL	MR. L K BORAH PP, ASSAM
	<b>WITH</b> AB/1806/2020	PARAMJIT SINGH KOHLI <b>Versus</b> THE STATE OF ASSAM	MR. B DAS	MR P SHARMAH MR P SONOWAL PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7393/2019	NALINI MORANG <b>Versus</b> STATE OF ASSAM AND 6 ORS	MR. R HAZARIKA MS J ROY MS. C CHAKRABORTY	MR. S.P. BHATTACHARJEE,SC, SEC. EDU. MR. R.K. TALUKDAR,SC, AG MR. R. BORPUJARI,SC, FINANCE, MR B. DEURI, GA, ASSAM(R-2,5)
2	WP(C)/54/2020 CAVT. NO.1265/2019	ANKITA BARUAH <b>Versus</b> THE COMMISSIONER AND SECRETARY GOVT. OF ASSAM AND 5 ORS.	MS N NATH MR. M DUTTA MS. P CHOUDHURY MR P BORBORUAH	SC, HIGHER EDU MR. B CHAKRAVARTY MS THUYEKHRULU FOR CAVEATOR
3	WP(C)/89/2020	BIDU GHOSE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU.
4	Cont.Cas(C)/323/2020	MALEK HUSSAIN <b>Versus</b> AJAY TEWARI AND 3 ORS.	MR. M U MONDAL	
5	WP(C)/2294/2020	ARUN CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS P RAI MR H BEZBARUA MS. P K DEVI	SC, EDU
6	WP(C)/3716/2020 FIXED	MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
7	WP(C)/4043/2020 FIXED	CHAYANIKA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU.
8	WP(C)/4066/2020 FIXED	DWIJEN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU
9	WP(C)/4516/2020 FIXED	CHANDANA ROY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MD. I AHMED MS M ROY	SC, SEC. EDU. GA, ASSAM SC, SSA
10	WP(C)/4599/2020	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N AHMED	SC, ELEM. EDU

**ADMISSION**

11	WP(C)/9459/2019 (P/H)	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	GA, ASSAM SC, APSC MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
	<b>WITH</b>			
12	Cont.Cas(C)/385/2019	SHASHINDRA NATH BAISHYA <b>Versus</b> ALOK KUMAR AND 3 ORS.	S N SARMA MR. K KALITA	MR. S CHAMARIA MR. B PRASAD MR. D NATH MR. M PHUKAN MR D KALITA MR. M ALI MR A N SARMAH
	<b>WITH</b>			
13	WP(C)/9109/2019  CAVT. NO. 1285/2019	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI S N SARMA MR. K KALITA	MR N DUTTA GA, ASSAM SC, APSC MR. S CHAMARIA MR. S CHAMARIA MR. M DAS MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4280/2019 in WP(C)/9109/2019	THE STATE OF ASSAM AND ANR <b>Versus</b> SHASHINDRA NATH BAISHYA	MR. S CHAMARIA MR. M PHUKAN MR A N SARMAH	MR S N SARMA SENIOR ADVOCATE MR N DUTTA SC, APSC
	<b>WITH</b>			
14	WP(C)/211/2020	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. C BASUMATARY	GA, ASSAM MR. S CHAMARIA MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH
15	Review.Pet./165/2018 in WP(C) 2629/17(D/O)	SMTI DIPANJALI BARUA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, SEC. EDU. MS. N M DEKA
16	WP(C)/3615/2019	NO. G/5016433W RIFLEMAN (GD) MR. RABINSAN S. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S BANIK	MR. S C KEYAL ASSTT.S.G.I.
17	WP(C)/3513/2020 CAVT. NO.0446/2020 FIXED <b>WITH</b> I.A.(Civil)/1738/2020 in WP(C)/3513/2020	KHALIL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA FOR CAVEATOR
18	WP(C)/3733/2020 FIXED	KHALIL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. NIRUPAMA BARO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA
	<b>WITH</b>			
19	WP(C)/3486/2020	NITYANANDA DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	<b>WITH</b>			
20	WP(C)/3809/2020	GOPAL BHOWMIK AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MR. S S GOSWAMI	SC, SEC. EDU.



21	<b>WITH</b> WP(C)/3817/2020	ANIMA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. S S GOSWAMI	SC, SEC. EDU.
22	<b>WITH</b> WP(C)/3821/2020	SONGEET DAIMARI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
23	<b>WITH</b> WP(C)/3832/2020	BILAL UDDIN ALI AHMED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
24	<b>WITH</b> WP(C)/3836/2020	MIRA BARUAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
25	<b>WITH</b> WP(C)/3847/2020	SASWATI DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
26	<b>WITH</b> WP(C)/3848/2020	PRATIVA DEVI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
27	<b>WITH</b> WP(C)/3906/2020	BUDDHI RAM KAKATI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
28	<b>WITH</b> WP(C)/3908/2020	GAJENDRA CH. DEKA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
29	<b>WITH</b> WP(C)/3940/2020	FAKHARUDDIN ALI AHMED AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. S S GOSWAMI	SC, SEC. EDU.
30	<b>WITH</b> WP(C)/3968/2020	SAMINUR ISLAM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
31	<b>WITH</b> WP(C)/4019/2020	RANJIT KUMAR ADHIKARY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
32	<b>WITH</b> WP(C)/4025/2020	DEBABRATA CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
33	WP(C)/4426/2020 FIXED	SANCHAYITA KHAKHOLARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, COTTON UNIVERSITY SC, ED

34	<b>WITH</b> WP(C)/2797/2020	SANCHAYITA KHAKHOLARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR A DAS	SC, COTTON UNIVERSITY MR. P D NAIR SC, EDU
35	WP(C)/4502/2020 FIXED	RADHAGOBINDA SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<b>ORDERS</b>				
36	Cont.Cas(C)/136/2019 FIXED	PRINCE WAZIM A. MAJUMDAR AND ANR. <b>Versus</b> PROF. CHANDRA BHUSHAN SHARMA AND 2 ORS.	MS. S B CHOUDHURY	MRS. R BORAH (R2, R3) MR. D BORAH (R2, R3)
37	WP(C)/142/2019 FIXED	BEAUTI CHETIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)
38	Review.Pet./6/2020 in WP(C)/7703/2019 (D/O)	SHRI PARMANANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	SC, FOREST
39	I.A.(Civil)/1817/2020 B/O in WP(C)/7777/2016 <b>WITH</b> WP(C)/7777/2016	RASHMI REKHA MAJUMDAR <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. M J BARUAH	ASSTT.S.G.I.
		RASHMI REKHA MAJUMDAR <b>Versus</b> UNION OF INDIA and 3 ORS.	MR.M J BARUA	MR.B D DAS(R-3) C.G.C. MR. D C BORAH(R- 1-3) MS.R DEKA(R-3) MR. D NATH(R-3) ASSTT.S.G.I.
40	<b>WITH</b> WP(C)/5815/2014	PRASANTA BARUAH and ANR. <b>Versus</b> THE UNION OF INDIA and 12 ORS	MR.U K NAIR MR.M J BARUAH MR.H K DAS	MR.C BARUAH MR.B D DAS MR.H K SARMA C.G.C. MR.R S CHAUHAN(R- 5TO11&13) MR.G PEGUR-1to4 MR. D NATH MS.S G BARUAH ASSTT.S.G.I.
	<b>WITH</b> I.A./406/2015 in WP(C)/5815/2014	SRI D SURESH <b>Versus</b> PRASANTA BARUAH and 13 ORS	MR.R S CHOUHAN	MR.C BARUAH MR.B D DAS MR.H K SARMA C.G.C. MR.U K NAIR MR.M J BARUAH MR.G PEGU(R-1to4) MR.H K DAS MR. D NATH MS.S G BARUAH ASSTT.S.G.I.
41	<b>WITH</b> WP(C)/6901/2014	SMT. RASHMI REKHA MAJUMDER <b>Versus</b> UNION OF INDIA and 23 ORS,	MR.U K NAIR MR.M J BARUAH MR.H K DAS	MR.B D DASR-2 C.G.C. C.G.C. MR.R S CHAUHAN (R 5-8 &10.12-17,19-22) MR.G PEGU(R-1) MR. D NATH(R-2) ASSTT.S.G.I.
	<b>WITH</b> I.A./404/2015 in WP(C)/6901/2014	SRI D SURESH <b>Versus</b> SMT. RASHMI REKHA MAJUMDER and 23 ORS	MR.R S CHOUHAN	C.G.C. C.G.C. MR.U K NAIR MR.M J BARUAH MR.H K DAS ASSTT.S.G.I.

**WITH**  
42 WP(C)/3717/2016

SMT. RASHMI REKHA MAJUMDAR  
**Versus**  
THE UNION OF INDIA and 5 ORS

MR.M J BARUAH  
MS.U GOGOI

MR.B D DAS(R-3)  
MR.S S DEYR-4,5  
MR.M NATH(R-4,5)  
MR.A BHATTACHARJEE(R-4,5)  
C.G.C.  
MR.D P BORAH(R-4,5)  
MS.R DEKA(R-3)  
MR. D NATH(R-3)  
ASSTT.S.G.I.

**HEARING**

43 Review.Pet./3/2019  
in WP(C)/3794/2016 (D/O)

THE STATE OF ASSAM AND ANR  
**Versus**  
TILAK CH. TALUKDAR

MS. P R MAHANTA  
MR. N J KHATANIAR  
MR. K GOGOI

MR. S BARMAN

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4497/2019 WITH LCR	BISWAJIT DEBNATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS MS Y BHUTIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/5259/2019 WITH LCR	ABBAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5413/2019	MONOSA BANIK @ MONOSA BHUMIZ <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/5435/2019 WITH LCR	DURGA RANI BISWAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/5486/2019	RAHIMA KHATUN @ RAHIMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5514/2019	ABU KAMAL TALUKDAR @ ABU KALAM TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC (R8) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO7)
7	WP(C)/9292/2019 B/O	ROFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/4651/2020	HABIZA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4653/2020	REJAK ALI @ MD ABDUL REJAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

10	WP(C)/4657/2020	MD. BAHARUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4677/2020	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ADMISSION**

12	WA/200/2018 WITH LCR, FIXED	ABUL KASEM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/283/2019 WITH LCR	PADMALAL SHARMA (ADHIKARI ) @ PADMA PRASAD SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI	MR. D BARUAH GA, ASSAM SC, NRC MS. A VERMA ASSTT.S.G.I. SC, ECI
14	WP(C)/1710/2019 WITH LCR FILES	JOY PRAKASH JOYSWAL @ JOY PRAKASH KALOWAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b>				
15	WP(C)/1587/2019	ASHA KALUWAR (JAISWAL) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHETRI MR U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>WITH</b>				
16	WP(C)/1717/2019	GHANASHYAM JOYSWAL (KALUWAR) <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

**ORDERS**

17	Review.Pet./15/2019 REVN.PET. 9/2016, REVN.PET. 3/2016, REVN.PET. 10/2016, REVN.PET. 12/2016, REVN.PET. 11/2016(ALL D/O)	SONITPUR SOLVEX LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR. D SAIKIA SC, FINANCE AND TAXATION
<b>WITH</b>				
18	Review.Pet./18/2019	SONITPUR SOLVEX LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE DEPTT.
<b>WITH</b>				
19	Review.Pet./19/2019	SONITPUR SOLVEX LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION
<b>WITH</b>				
20	Review.Pet./20/2019	SONITPUR SOLVEX LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR. D SAIKIA SC, FINANCE AND TAXATION

21	<b>WITH</b> Review.Pet./21/2019	SONITPUR SOLVEX LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR. D SAIKIA SC, FINANCE AND TAXATION
22	I.A.(Civil)/1801/2020 WITH LCR <b>in</b> WP(C)/347/2019	ON THE DEATH OF BARKAT ALI HIS LEGAL HEIRS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/347/2019	BARKAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,16th November 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH - IV AND BAIL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL MATTERS</u></b>				
1	AB/3203/2020 (MOTION)	HAFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	SPL PP WILDLIFE FOREST ASSAM
2	AB/2555/2020 (BAIL HEARING), WITH AB 2328/20(D/O)	SURMAN ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
<b><u>MOTION</u></b>				
3	Cont.Cas(C)/306/2020	NIRMAL CH. DAS <b>Versus</b> DIPU CHOUDHURY	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
4	WP(C)/4275/2020 FIXED	M/S BIOGENETICS DRUGS PVT LTD <b>Versus</b> NATIONAL HEALTH MISSION	MR. U K NAIR MR D DEKA	SC, NHM
5	WP(C)/4602/2020 FIXED	M/S JOHN ENERGY LTD. <b>Versus</b> THE OIL INDIA LTD. AND 3 ORS.	MR G SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, OIL
<b><u>ORDER (STAY VACATING)</u></b>				
6	I.A.(Civil)/763/2019 in WP(C)/6385/2016	M/S GHOSH AND CO. <b>Versus</b> SUBRATA GHOSH AND 7 ORS	MR. D CHAKRABARTY	MR. S C BISWAS MR. N N B CHOUDHURY MR. N SARKAR SC, NF RLY
	<b>WITH</b> WP(C)/6385/2016	SUBRATA GHOSH <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N N B CHOUDHURY MR.N SARKAR	MR.S C BISWAS MR.U K NAIR DR. B N GOGOI MR.A CHETRY MR D CHAKRABORTY SC, NF RLY
7	I.A.(Civil)/4054/2019 in WP(C)/7391/2019	UNION OF INDIA AND 4 ORS <b>Versus</b> ARSS-TECHNOCOM PRIYASHI AASHI (JV)	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. A GOYAL
	<b>WITH</b> WP(C)/7391/2019	ARSS-TECHNOCOM PRIYASHI AASHI (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
8	I.A.(Civil)/282/2020 in WP(C)/5757/2018	JAI PRAKASH GOENKA <b>Versus</b> RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI

	<b>WITH</b> WP(C)/5757/2018	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
9	<b>WITH</b> WP(C)/5616/2018	RAJENDRA DAS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
10	I.A.(Civil)/1472/2020 FIXED <b>in</b> WP(C)/6453/2019	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. <b>Versus</b> ANITA MECH AND 26 ORS.	SC, NHIDC	MR. S KALITA ASSTT.S.G.I. SC, KARBI ANGLONG
	<b>WITH</b> WP(C)/6453/2019	ANITA MECH AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
	<b>WITH</b> I.A.(Civil)/4070/2019 <b>in</b> WP(C)/6453/2019	ANITA MECH AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
11	<b>WITH</b> WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. <b>Versus</b> THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	<b>WITH</b> I.A.(Civil)/4071/2019 <b>in</b> WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. <b>Versus</b> THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	<b>WITH</b> I.A.(Civil)/1485/2020 <b>in</b> WP(C)/8386/2019	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. <b>Versus</b> DEEPAK MALLIK AND 32 ORS.	SC, NHIDC	MR. S KALITA ASSTT.S.G.I. SC, K A A C
<b><u>ORDER NO STEPS</u></b>				
12	WP(C)/3429/2020 FIXED	M/S DEHING PART-I FISHERY CO-OP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM
<b><u>ADMISSION</u></b>				
13	WP(C)/3090/2018 B/O	GAGAN SINGH PEGU AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B BARUAH MS. L YANGZOM MS P BATHARI MR. C BARUAH	GA, ASSAM SC, REVENUE
14	WP(C)/17/2019 FIXED	LOHIT BARPATRA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MS J DEKA	SC, PNRD
15	WP(C)/1079/2020 FIXED	ASSAM PROGRESSIVE DEVELOPERS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R SINGHA MR. J PAUL	GA, ASSAM MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
16	WP(C)/2491/2020	RUJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM SC, APDCL



17	WP(C)/2842/2020	HCC-CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
	<b>WITH</b>			
18	WP(C)/2836/2020	HCC-VCCL (JV) <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A GOYAL MR A CHOUDHURY	SC, NF RLY
19	WP(C)/3305/2020	FAIRY QUEEN MUSHAHARY AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR A TALUKDAR	GA, ASSAM SC, BTC
	<b>WITH</b>			
20	WP(C)/336/2020	SHYAM SUNDAR ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, HEALTH
21	WP(C)/3506/2020 CAVT. NO.0486/2020 FIXED	NILOY BHUSAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR M J QUADIR MR. K MIRA	MR. M KHAN SC, CO OP MR. K R PATGIRI FOR CAVEATOR
	<b>WITH</b>			
22	WP(C)/3077/2020	JIABUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC. CO. OP.
23	WP(C)/3970/2020 FIXED	JAKIR HUSSAIN AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
24	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
25	WP(C)/4147/2020 FIXED	MANIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM
26	WP(C)/4215/2020 FIXED	M/S. MARWET OIL SERVICES PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
27	WP(C)/4508/2020 FIXED	ANIRBAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
		<b>ORDERS</b>		
28	I.A.(Civil)/2420/2019 in WP(C)/3864/2019	NIRMAL DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J ISLAM	GA, ASSAM
	<b>WITH</b>			
	WP(C)/3864/2019	NIRMAL DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR J ISLAM MR. A HUSSAIN MR. M M DEKA MR. S Z RAHMAN MR. H R DAS	GA, ASSAM SC, PWD
29	I.A.(Civil)/3126/2019 WP(C)/3549/2018(D/O) in WP(C)/3549/2018	LAXMAN SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, A S H B
30	I.A.(Civil)/3593/2019 in WP(C)/5146/2019	ANCHAD JWHALAO BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI MS. S NEWAR	SC, FOREST
	<b>WITH</b>			
	WP(C)/5146/2019	ANCHAD JWHALAO BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	SC, FOREST

31	I.A.(Civil)/3624/2019 in WP(C)/5786/2019  <b>WITH</b> WP(C)/5786/2019	RESHMA PARVIN LASKAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.  RESHMA PARVIN LASKAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. M U MAHMUD MS. C. KALITA  MR. M U MAHMUD MR. A K PURKAYASTHA MS. F N ZAMAN MS. C. KALITA MS. R AHMED	DR. B AHMED (R5,R7,R8,R9,10,R11,R12) SC, CO OP  DR. B AHMED (R5,R7,R8,R9,10,R11,R12) SC, CO OP MR. N HAQUE (R5,R7,R8,R9,10,R11,R12) MR. K UDDIN (R5,R7,R8,R9,10,R11,R12) MR. A K AZAD (R5,R7,R8,R9,10,R11,R12) MR. A K AHMED
32	I.A.(Civil)/15/2020 in WP(C)/5735/2019  <b>WITH</b> WP(C)/5735/2019	SMT. BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 5 ORS  SMT. BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA <b>Versus</b> THE INDIAN OIL CORPN. LTD. AND 5 ORS.	MR. A R SHOME MR. S CHAUHAN MR. B C DAS MR. P MAZUMDER  MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. M K CHOUDHURY SC, I O C  MR A C BORBORA MR. B P BORAH MR. ABU JAHID MR. N SAIKIA MR P J DUTTA MR. N B GOHAIN SC, I O C MR. A LAL
33	I.A.(Civil)/435/2020 in WP(C)/5693/2017  <b>WITH</b> WP(C)/5693/2017	INDIAN OIL CORPORATION LTD. and 4 ORS. <b>Versus</b> KANNAKI BRAHMA BASUMATARY  KANNAKI BRAHMA BASUMATARY <b>Versus</b> INDIAN OIL CORPORATION LTD. and 4 ORS.	MR. ABU JAHID  MR M BEZBARUAH MR. H K DAS MR. P K GARODIA MS. S G MOMIN MR. M PANDIT MR. A LAL	MR. A LAL  MR. S N SARMA SC, IOC MR. A JAHID(R- 1-5)
34	I.A.(Civil)/1056/2020 in WP(C)/4392/2019  <b>WITH</b> WP(C)/4392/2019	M/S. MACROSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  M/S. MACROSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J SARMAH  MR. A BHATTACHARJEE MR. J SARMAH	SC, PWD  GA, ASSAM
35	I.A.(Civil)/1211/2020 FIXED in WP(C)/6224/2018  <b>WITH</b> WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.  NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	SC, GMC  MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. N N B CHOUDHURY  GA, ASSAM SC, GMC SC, A S A M B
36	I.A.(Civil)/1493/2020 FIXED in WP(C)/2577/2019  <b>WITH</b> WP(C)/2577/2019	UTPAL BARUAH <b>Versus</b> PALLOB MAHANTA AND 6 ORS.  PALLOB MAHANTA <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI(R5) MS M NIROLA(R5)  MR. P MAHANTA MR. R B GOHAIN MR. P K AGARWALA	MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. P MAHANTA  MR. Y. DOLOI, CGC (R-3) MR. P J SAIKIA(R5) MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. S S ROY (R1, R2) MR. S BORTHAKUR (R1, R2) MS. S KAKATI (R1, R2) MR. P BORDOLOI(R5) MS M NIROLA(R5)

<p>37 I.A.(Civil)/1495/2020 FIXED in WP(C)/7439/2018 <b>WITH</b> WP(C)/7439/2018 CAVT. NO. 0871/2018</p>	<p>KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.</p> <p>KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN</p> <p>MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN</p>	<p>SC, CO OP</p> <p>MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)</p>
<p>38 WP(C)/3801/2020 CAVT. NO.0558/2020 FIXED</p>	<p>LUTFOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.</p>	<p>MR. U K NAIR MR R ISLAM</p>	<p>SC, CO OP MR A R BHUYAN FOR CAVEATOR</p>
<p>39 WP(C)/4600/2020 FIXED</p>	<p>STREET SMART ADVERTISING PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK</p>	<p>SC, PWD SC, G M D A SC, GMC SC, GDD</p>

**OTHER MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CIVIL AND CRIMINAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./196/2020 FIXED	ABDUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
2	Crl.Pet./527/2020 FIXED	MD. FAKRUL ISLAM @ MAKHAN ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK MR A BARUAH	PP, ASSAM
3	Crl.Pet./552/2020	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
4	Crl.Pet./554/2020	HARADHAN DEY <b>Versus</b> THE ENFORCEMENT DIRECTORATE, GOVERNMENT OF INDIA AND ANR.	MR. S BANIK MS. N SARKAR A N HUSSAIN MS F BEGUM	SC, ED
5	Crl.Pet./555/2020	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
6	Crl.Pet./556/2020	SMTI. SUMITRA BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL)	PP, ASSAM
7	Crl.Pet./557/2020	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
8	AB/3083/2020 FIXED	MD. AMINUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR S AHMED	PP, ASSAM
<b>PENSION MATTERS</b>				
9	WP(C)/1784/2017	SURENDRA NATH DUTTA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR. D SARMAH SC, ELEMENTARY EDUCATION MS. B SHARMA
10	WP(C)/5967/2017	BHABA KANTA MILI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.D PEGU MR.N ANAND MR. U K BARMAN MR.H ALI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
11	WP(C)/411/2018	SAB TERA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. J U N M LASKAR MS. A AHMED	GA, ASSAM SC, AG SC, FINANCE DEPTT.

**ADMISSION**

12	Crl.Pet./381/2019	MD. ABDUL HAMID AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	MR. B C DAS (R2) PP, ASSAM
13	Tr.P.(C)/10/2020 FIXED	REZMIN SULTANA LASKAR <b>Versus</b> JAHURUL ALAM BARLASKAR	MR. JUNM LASKAR MS. T A AHMED MS. A AHMED	MR A R BHUYAN MR. M A I HUSSAIN
<b>BAIL HEARING (BA)</b>				
14	Bail Appln./1968/2020 FIXED	SULTAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM	MR. B TALUKDAR PP, ASSAM
15	Bail Appln./2164/2020 FIXED	BIMAL THAPA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. J R GIRI	PP, ASSAM
16	Bail Appln./2295/2020 FIXED	MALEK ALI SHEIKH @ MALEK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
17	Bail Appln./2297/2020 FIXED	DIPOK RAI <b>Versus</b> THE STATE OF ASSAM	MS. S E AHMED MR. D R GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
18	AB/245/2020	MRIGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA MR S DAS	PP, ASSAM
19	AB/725/2020	NAHARUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR MS M S CHOUDHURY	PP, ASSAM
20	AB/1693/2020 FIXED	RASHID AHMED KHAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
21	AB/1975/2020 FIXED	BILAL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
22	AB/2109/2020 FIXED	JHUNU RAY @ BAISHAKI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
23	AB/2190/2020 FIXED	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
24	AB/2191/2020 FIXED	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
25	AB/2202/2020 FIXED	NITUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
26	AB/2245/2020 FIXED	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
27	AB/2262/2020 FIXED	JOSHNA KHATUN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
28	AB/2349/2020 FIXED	EKRAM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
29	AB/2364/2020 FIXED	HEM CHANDRA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
30	AB/2393/2020 FIXED	BISWAJIT SOME <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
31	AB/2467/2020	ZAKARIA HOSEN @ JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

32	AB/2478/2020	MD. MAFIZUDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
33	AB/2589/2020 FIXED	HEMENDRA DEKA @ MRIDUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
34	AB/2712/2020	KARUNA KT. HALOI <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR M RAHMAN	PP, ASSAM
35	AB/2843/2020 FIXED	DR. MOMIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N SHARMA MS A UPADHAYA	PP, ASSAM
36	AB/2976/2020 FIXED	MD. KASHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE MR A CHAKRABORTY	PP, ASSAM
37	AB/3070/2020 FIXED	BIBIT MOHAN <b>Versus</b> THE STATE OF ASSAM	MR G BOKALIAL MR. R R KAUSHIK	PP, ASSAM
38	AB/3071/2020 FIXED	ASSADUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
39	AB/3078/2020 FIXED	DEWAN KARIMUL @ DEWAN KARIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
40	AB/3086/2020 FIXED	ISTAKBIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
<b>ORDERS</b>				
41	Crl.Rev.P./533/2019 WITH LCR 1 FILE	TOKAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
42	Crl.Pet./796/2019	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/10/2020	SEFALI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MR A R BHUYAN MR. M SMITH MR. M A I HUSSAIN MS. K JAIN	GA, ASSAM
2	WP(C)/1087/2020	ADHESH KALUWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
3	WP(C)/1795/2020	GITALI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
4	WP(C)/2714/2020	SANKAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM
5	WP(C)/3160/2020	MD. WAZED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K BORAH	SC, PNRD
6	WP(C)/3467/2020	MRIGANAKA BHARALI <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION AND 2 ORS.	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR. N B GOHAIN	MR G N SAHEWALLA, SC (RESPONDENTS) MR. A SINGH, SC (RESPONDENTS)
7	WP(C)/3540/2020	SHYAMAL BORUAH AND 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MR. A BARUAH	SC, PNRD
8	WP(C)/3754/2020	MOUCHUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S INGTI MR. M SARANIA MR. S U AHMED MR. A I KATHAR	SC, AGRI. DEPARTMENT
9	WP(C)/3912/2020	ABDUL MANNAF AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
10	WP(C)/3914/2020	ABDUS SATTAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, REVENUE
11	WP(C)/4120/2020	NASIM UDDIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	G UDDIN MR. N H LASKAR MR. T A CHOUDHURY	ASSTT.S.G.I.
12	WP(C)/4127/2020	RAJESH BHAGAWAN PASSI <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, OIL

13	WP(C)/4172/2020	BRIGADIER D.A. CHANSARKAR (RETD.) <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J C GAUR MR. U C DAS MS. M GAUR	MR. B DEKA ASSTT.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
14	I.A.(Civil)/1668/2020 FIXED in WP(C)/3282/2020 <b>WITH</b> WP(C)/3282/2020	RAMILA KALITA AND 7 ORS. <b>Versus</b> HUSSAIN ALI AND 9 ORS.  HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR H K DAS MS. P S LASKAR MR. D J DAS  MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PNRD GA, ASSAM MR. J I BORBHUIYA  SC, PNRD GA, ASSAM
15	I.A.(Civil)/1795/2020 FIXED in WP(C)/3991/2020 <b>WITH</b> WP(C)/3991/2020	THE DEIHORI LAMPS LTD. AND 2 ORS. <b>Versus</b> HARISON SINGNAR AND 4 ORS.  HARISON SINGNAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S A HUSSAIN  MR. A SARMA MR A DAS	SC, CO OP MR A SARMA  SC, CO OP MR. S A HUSSAIN (R-4,5,6) MR D J HALOI (R8)
<b><u>ORDER NO STEPS</u></b>				
16	WP(C)/5098/2019	VARSHA BASFOR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N K MURRY	SC, CGSC
17	WP(C)/8286/2019	AARAMANI BEGUM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS	GA, ASSAM SC, FINANCE ASSTT.S.G.I.
18	WP(C)/2924/2020 FIXED	RAMIZ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
19	WP(C)/3484/2020 FIXED	RUHUL AMIN BARLASKAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U C RABHA MR. P K DAS MR. M A ISLAM MS E M HAZOWARY	GA, ASSAM SC, HEALTH AND F W SC, NRHM
<b><u>ADMISSION</u></b>				
20	WP(C)/4149/2016	KALINDRA DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.N GOSWAMI	C.G.C. MR.S S ROY(R- 1-5) SC, C.G.C.
21	WP(C)/5762/2017	JANAK KALITA and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS. A CHETRY MS. P BORGHAIN	GA, ASSAM MR. T C CHUTIA(R - 1 & 2) MS. A VERMA SC, FINANCE DEPT. R - 3 and 4
22	WP(C)/6961/2018 B/O	BHUPENDRA SINHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	GA, ASSAM MR. S C KEYAL SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC
23	WP(C)/5384/2019 FIXED	PRADIP MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. I. CHOUDHURY, (R- 2,3) MR. I CHOUDHURY G BAROOAH
24	WP(C)/5416/2019 FIXED	ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR.I. CHOUDHURY, SC (R- 2,3)
25	WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
26	<b>WITH</b> WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH



27	<b>WITH</b> WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
28	<b>WITH</b> WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
29	<b>WITH</b> WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
30	WP(C)/9381/2019	SI(RT) 19924091 BHARAT CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA	GA, ASSAM
31	WP(C)/461/2020	AKID HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, HEALTH
32	WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
<b>ORDERS</b>				
33	I.A.(Civil)/1595/2019 <b>in</b> WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M PHUKAN	GA, ASSAM MR. S CHAMARIA MR. M ALI MR. A N SARMA
	<b>WITH</b> WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M PHUKAN MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	SC, MINES AND MINERALS GOVT OF ASSAM SC, FINANCE
34	Cont.Cas(C)/155/2020 B/O	NILAMANI SARMA <b>Versus</b> RAJESH PRASAD AND 2 ORS.	MR. U K NAIR MS U SHARMA	MR. D SAIKIA MR. B CHOUDHURY
35	Cont.Cas(C)/272/2020 B/O	UMA KANTA GOGOI <b>Versus</b> RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	
36	I.A.(Civil)/561/2020 WP(C)/2529/2019(D/O) <b>in</b> WP(C)/2529/2019	KHAGEN DEKA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, APDCL
37	I.A.(Civil)/947/2020 <b>in</b> WP(C)/9456/2019	NANDESWAR HASNU (STH) AND 2 ORS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR B SARMA MR I UDDIN MR. G PATHAK	SC, APSC SC, PWD
	<b>WITH</b> WP(C)/9456/2019	NANDESWAR HASNU (STH) AND 2 ORS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR B SARMA MR I UDDIN MR. G PATHAK	MR.C. BARUA, SC, APSC GA, ASSAM
38	I.A.(Civil)/1855/2020 <b>in</b> WP(C)/2109/2019	RUMI TALUKDAR <b>Versus</b> BHARATI DASTIDAR AND 3 ORS.	MR H RAHMAN MR S HOQUE S I AKAND	GA, ASSAM MR. U K NAIR
	<b>WITH</b> WP(C)/2109/2019	BHARATI DASTIDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	MR H RAHMAN GA, ASSAM MR S HOQUE S I AKAND

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.A./309/2019 FIXED	PRASANTA BHUYAN @ SUSHIL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
	<b>WITH</b>			
2	Crl.A./305/2019	MUHI HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
	<b>WITH</b>			
3	Crl.A./311/2019	SMT. DIPANJALI BORGHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
	<b>WITH</b>			
4	Crl.A./365/2019	SRI HEMEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
5	I.A.(Crl.)/110/2020 WITH OFFICE NOTE, LCR 8 FILES, P.B.-2, B/O in Crl.A./42/2020 <b>WITH</b> Crl.A./42/2020	SRI SURESH MUNDA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
	<b>WITH</b>			
6	Crl.A./177/2020 WITH OFFICE NOTE, FIXED	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> MANAS KONWAR @ MANASH PRATIM KONWAR @ BHIM	MR. S C KEYAL SC, NIA	
	<b>WITH</b>			
7	Crl.A./173/2020	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR (H)	MR. S C KEYAL	

8	CrI.A./182/2020 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SMTI SABITRI DEHINGIA <b>Versus</b> STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	PP, ASSAM
9	I.A.(CrI.)/383/2020 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./4446/2020 <b>WITH</b> CrI.A./4446/2020 (Filing Number)	SRI NITUL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/4448/2020 (Filing Number)	SRI NITUL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN	PP, ASSAM
10	I.A.(CrI.)/395/2020 WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> CrI.A./398/2019 <b>WITH</b> CrI.A./398/2019	ANWAR HUSSAIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and anr AND ANR	MR H R A CHOUDHURY G UDDIN MR. H I CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/136/2020 <b>in</b> CrI.A./398/2019	ANWAR HUSSAIN BARLASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY	PP, ASSAM
		SHAMSUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R A CHOUDHURY MR. T A CHOUDHURY	G UDDIN PP, ASSAM
		<b><u>HEARING</u></b>		
11	CrI.A./171/2020 P/H, LCR 7 FILES, BY SLIP	SHRI BHASKARJIT PHUKAN @ SWAGADITYA PHUKAN AND ANR <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	SC, NIA
12	CrI.A./192/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR. S BORTHAKUR MS. P BORAH

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - II**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH OR AT 2 P.M.  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/1714/2020 in WP(C)/7809/2017	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED	MR D J MEDHI MR S KHOUND	MR. P K ROYCHOUDHURY MR. N G KUNDU
	<b>WITH</b> WP(C)/7809/2017	M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
2	<b>WITH</b> WP(C)/8109/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR. S KHOUND MR B KOCH
	<b>WITH</b> I.A.(Civil)/1534/2018 in WP(C)/8109/2017	THE STATE OF ASSAM <b>Versus</b> M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITEE LTD. AND 2 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU
3	<b>WITH</b> WP(C)/2811/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
<b>ADMISSION</b>				
4	WP(C)/6884/2017	MANUJ PAIT and 150 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) SC, NF RLY

5	WP(C)/1517/2019	NARAYANI MINERALS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M HAZARIKA MS. KEWI	MR. P DAS (R5) MR G DAS (R5) MR. B GOGOI SC, INDUSTRIES AND COMMERCE SC, NEDFI SC, INCOME TAX SC. SALES TAX DEPTT. (R- 2,3)
6	WP(C)/7998/2019	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR J ABEDIN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD
7	WP(C)/3197/2020 FIXED	SUBHASH CHANDRA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	GA, ASSAM SC, FINANCE SC, REVENUE
8	WP(C)/3226/2020	SRI KHARGESWAR MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
9	WP(C)/3622/2020 FIXED	AHMED ALI ANSARI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, PWD SC, FINANCE
10	WP(C)/3856/2020 FIXED	M/S. NEHA BUILDERS PARTNERSHIP FIRM <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MS. L BORGHAIN MRS. P GOSWAMI MRS. NIRUPAMA SAIKIA	SC, APDCL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR
11	WP(C)/3900/2020 FIXED	M/S. DURGA KRISHNA STORE PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C
<b>ORDERS</b>				
12	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
13	MFA/270/2019	M/S. CEMENT INTERNATIONAL LTD. <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
14	MFA/273/2019 WITH LCR	M/S. JAIN AND JAIN CO. <b>Versus</b> UNION OF INDIA	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. L DAS	SC, NF RLY
15	MFA/17/2020	M/S AMBA TRADERS <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, NF RLY
16	I.A.(CrI.)/518/2020 AB 3307/2019(D/O) in AB/3307/2019	IBRAHIM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/204/2015	M/S GAURIDUTT SAMPATLAL SOMANI HUF and ANR <b>Versus</b> M/S WOODSWORTH and ANR.	MR.K R SURANA MR G KHANDELIA MR.D UPAMANYA MS.A CHOUDHURY MR. K DEKA	
2	CRP/117/2017	BIREN BARMAN <b>Versus</b> MUKUT ALI @ MUKUT MUSTAFA AHMED and 2 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	
3	CRP/23/2018	ASHIS BOSE <b>Versus</b> INDIA CLUB AND THEATRICAL INSTITUTE AND 2 ORS.	MR. D MAZUMDAR MR. S BISWAS MS. J KAKOTI	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR. M SAHEWALLA
4	CRP(I/O)/353/2018 FIXED	BAPPA GANGULY AND 4 ORS <b>Versus</b> TAPAN BARMAN AND anr	MR. S P CHOUDHURY MR M BEZBARUAH MR. A S DHILLON MR B DAS MR. A LAL	MR. R MAZUMDAR (R1, R2) MRS P RAI (R1, R2) MR H BEZBARUA (R1, R2) MR. U SARMA (R1, R2) MS. P K DEVI MS M KALITA (R1, R2) MS P CHETIA (R1, R2)
5	WP(C)/81/2019	UMSAW KHWAN VILLAGE DURBAR AND 3 ORS. <b>Versus</b> ENFORCEMENT DIRECTORATE AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. V G K KYNTA	MR. S K MEDHI( SC, ENFORCEMENT DIRECTORATE) ASSTT.S.G.I.
6	<b>WITH</b> WP(C)/1154/2019	SURESH KR. JALAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. S K MEDHI (SC, ENFORCEMENT DEPT.) ASSTT.S.G.I.
7	CRP(I/O)/212/2019	SYED ARIFUL ISLAM AND ANR. <b>Versus</b> NANDITA BORA	MR. M SARMA MS. I GOHAIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
8	CRP(I/O)/262/2019	KUSHESWAR DAS <b>Versus</b> HOJAI DISTRICT TARANI SANGHA AND 2 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MR. N K KALITA MR. R D BHUYAN
9	FAO/30/2020	SRI KHAGEN DEKA AND ANR <b>Versus</b> AUTHORISED OFFICER/MANAGER UCO BANK AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

	<b>WITH</b> I.A.(Civil)/1609/2020 <b>in</b> FAO/30/2020	SRI KHAGEN DEKA AND ANR <b>Versus</b> AUTHORISED OFFICER/MANAGER UCO BANK AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
10	CRP(I/O)/94/2020 CAVT. NO.0335/2020	RUPJYOTI DUTTA <b>Versus</b> UTTAM SAUD @ UTTAM CH. SAUD	MR. B D DEKA MR. D DEKA MR. M DAS N CHAUDHURY MR. S A CHAUDHURY	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ FOR CAVEATOR MR. K U AHMED
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
11	RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS <b>Versus</b> SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
	<b>WITH</b> I.A.(Civil)/420/2020 <b>in</b> RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS <b>Versus</b> SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
12	RSA/39/2020 CAVT. NO.1269/2019	MIRA DEKA KAKATI AND 2 ORS. <b>Versus</b> JADAV CHANDRA ROY MEDHI AND 13 ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR B K SARMA MS P SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/515/2020 <b>in</b> RSA/39/2020	MIRA DEKA KAKATI AND 2 ORS <b>Versus</b> JADAV CHANDRA ROY MEDHI AND 13 ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR. B K SARMA MS P SARMA FOR CAVEATOR
13	RSA/44/2020	SRI RAMA SANKAR CHOUHAN AND 2 ORS. <b>Versus</b> SRI GOUTAM MODAK AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, REVENUE
	<b>WITH</b> I.A.(Civil)/584/2020 <b>in</b> RSA/44/2020	SRI RAMA SANKAR CHOUHAN AND 2 ORS <b>Versus</b> SRI GOUTAM MODAK AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, REVENUE
14	RSA/57/2020	ON THE DEATH OF ABDUL MOZID, HIS LEGAL HEIRS REPRESENTING <b>Versus</b> NUR MAHAMMAD AND 7 ORS.	MR. K K DEY MR V K BAROOAH	SC, ELEM. EDU GA, ASSAM
<b><u>ORDERS</u></b>				
15	CRP(I/O)/114/2016	ANIL BORTHAKUR and ANR. <b>Versus</b> SMTI MAMONI BORTHAKUR and 8 ORS	MR.M SAIKIA	MR.P P BARUAH R-4 MR.S TAI(R-4)
16	CRP(I/O)/367/2017	SANJAY KUMAR JAIN and 2 ORS. <b>Versus</b> JUSTICE RTD. DR. T.N.SINGH and 4 ORS.	MR.T C DAS MR.P SARMA MR.S KHAN	MR.B BORAHAR- 2and5 MR.A C RAY(R- 2&5) MR.M BERIA(R- 2&5)
17	CRP(I/O)/402/2017	STATE BANK OF INDIA <b>Versus</b> M/S. HARE KRISHNA INDUSTRIES and 4 ORS.	MR.A DAS	
18	CRP(I/O)/203/2018	CANARA BANK <b>Versus</b> IQBAL AHMED BARLASKAR AND 2 ORS	MR. M SHARMA	MR. S K GHOSH (R1) MS F AHMED (R1) ASSTT.S.G.I. (R2)
19	RSA/19/2019	AMAL MALAKAR <b>Versus</b> DEBOJYOTI DAS	MR. I ALAM MR. T SK	
	<b>WITH</b> I.A.(Civil)/173/2019 <b>in</b> RSA/19/2019	AMAL MALAKAR <b>Versus</b> DEBOJYOTI DAS	MR. I ALAM MR. T SK	
20	CRP(I/O)/69/2019	MOHILA BEGUM AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. A M KHAN MR. R ALI MR. S MOLLAH	



21	FAO/72/2019 FIXED	MD. UBEDUR RAHMAN BORAH <b>Versus</b> MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR. A K PURKAYASTHA MR. SK N MOHAMMAD MR. S K DAS MR A IKBAL MR S JAFRI	MR. S DEKA (R2) MR. D CHOUDHURY MS. J BORO (R2) MR D TUMUNG (R2) MR. T CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/1014/2019 <b>in</b> FAO/72/2019	MD. UBEDUR RAHMAN BORAH <b>Versus</b> MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR A IKBAL MR SK N MAHAMMAD	
22	CRP(I/O)/206/2019	LAKHESWAR KAKATI <b>Versus</b> TRALOKYA KAKATI AND 28 ORS	MS. S B CHOUDHURY MR A N AHMED	
23	CRP/8/2020	ON DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS-BABLI CHATTERJEE AND ANR. <b>Versus</b> TARA CHAND NAHATA AND 3 ORS.	MR. S P CHOUDHURY MR DIFENSO M	
24	CRP/27/2020	RAJU KALITA AND 3 ORS. <b>Versus</b> ANANTA CHANDRA KALITA	MS P BARUAH MR. D C C PHUKAN	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
25	I.A.(Civil)/85/2020 FIXED <b>in</b> CRP/111/2020 <b>WITH</b> CRP/111/2020 (Filing Number)	GOURI SAHA <b>Versus</b> RATNA ADHIKARY AND 2 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	
	<b>WITH</b>	GOURI SAHA <b>Versus</b> RATNA ADHIKARY AND 2 ORS. (G)		
26	RSA/47/2020 <b>WITH</b> I.A.(Civil)/637/2020 <b>in</b> RSA/47/2020	SMTI. GOURI SAHA <b>Versus</b> SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
	<b>WITH</b>	SMTI. GOURI SAHA <b>Versus</b> SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
27	I.A.(Civil)/165/2020 FIXED <b>in</b> El.Pet./1/2019 <b>WITH</b> El.Pet./1/2019	SRI DAORAO DEKHREB NARZARY <b>Versus</b> SRI NABA KUMAR SARANIA	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN	MR D MAZUMDER MR. M SARANIA MR. S U AHMED MR. B D DEKA MR. B D DEKA
	<b>WITH</b>	SRI DAORAO DEKHREB NARZARY <b>Versus</b> SRI NABA KUMAR SARANIA	MR. B C DAS MR. B B NARZARY MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN	MR. D MOZUMDER MR. M SARANIA MD. S U AHMED MR. A I KATHAR MR. B D DEKA
	<b>WITH</b> I.A.(Civil)/3512/2019 <b>in</b> El.Pet./1/2019	NABA KUMAR SARANIA <b>Versus</b> SRI DAORAO DEKHREB NARZARY	MR. M SARANIA MR. S U AHMED	MR. S CHOUHAN
28	I.A.(Civil)/975/2020 <b>in</b> WP(C)/254(AP)/2019(D/O)	M/S. TASKI ASSOCIATES <b>Versus</b> STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. D K BAGCHI	SC, A P
29	I.A.(Civil)/1785/2020 <b>in</b> LA.App./294211/2017 (Filing No) <b>in</b> I.A.(Civil)/3335/2017 <b>WITH</b> I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	
	<b>WITH</b>	THE GENERAL MANAGER and ANR, <b>Versus</b> RUKUN RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	

**WITH**  
I.A.(Civil)/1789/2020  
**in** I.A.(Civil)/3335/2017

THE GENERAL MANAGER AND ANR.      MR G GOSWAMI  
**Versus**  
ON THE DEATH OF RUKUN RABHA HIS  
LEGAL HEIRS AND ANR.

**WITH**  
I.A.(Civil)/1790/2020  
**in** I.A.(Civil)/3335/2017

THE GENERAL MANAGER AND ANR.      MR G GOSWAMI  
**Versus**  
ON THE DEATH OF RUKUN RABHA HIS  
LEGAL HEIRS AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>PENSION MATTERS</u></b>				
1	WP(C)/2/2019	BUDHINDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S BORPATRA GOHAIN MR. K K HANDIQUE MR. R D PHUKAN	SC, HIGHER EDU GA, ASSAM DR. P K GOSWAMI (R3, R6) SC, AG MR A BARMAN (R3, R6)
2	WP(C)/239/2019	GOPAL CH. NATH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. R ALI MR. M SHAH	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR R SHARMA (R8) SC, FINANCE DEPTT.
<b><u>ADMISSION</u></b>				
3	Crl.Rev.P./203/2014	MD ABU SAMAD CHOUDHURY and ANRT <b>Versus</b> MD JAMIR UDDIN and ANR	MS.J HAZARIKA MR.M CHOUDHURY MR.K CHOUDHURY	MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA PP, ASSAM MR.R ULLAH
<b><u>BAIL HEARING (BA)</u></b>				
4	Bail Appln./2062/2020 FIXED	PADMA RABHA <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
5	Bail Appln./2263/2020 FIXED	PRADIP MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
6	AB/1284/2020 FIXED	SURYA KANTA MORANG <b>Versus</b> THE STATE OF ASSAM	MR H MEDHI	MR B D DAS MR. S BOIRAGI PP, ASSAM
7	AB/1356/2020 WITH C.D.	SITARAM AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P	MR. P N GOSWAMI SC, EXCISE DEPTT.
8	AB/2001/2020 FIXED	TIGER LIMBU <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM

9	AB/2642/2020 FIXED	GIRIDHAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI MS. A NEOG	PP, ASSAM
10	AB/2645/2020 FIXED	SULTAN MAMUD @ SULTAN AMIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
11	AB/2688/2020 FIXED	SAFIKUL ALI @ MD. SAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
12	AB/2689/2020 FIXED	SAHIDUL ISLAM @ SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
13	AB/2691/2020 FIXED	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
<b>ORDERS</b>				
14	Crl.Rev.P./13/2013 WITH LCR 2 FILES	BIJAN NATH <b>Versus</b> STATE OF ASSAM and ANR.	MR.S C BISWAS MR.P KATAKEY MR.D CHAKRABORTY MR.A K BHATTACHARJEE	MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) MS.P PATHAK(R-2) PP, ASSAM MR.G K MEDHI(R-2) MR.M BORAH(R-2)
15	Crl.Rev.P./40/2013 WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD. SAFRUL ISLAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM
16	Crl.Rev.P./45/2013 WITH LCR 1 FILE	HIFZUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA MR.A RAHMAN MR.B AHMED	PP, ASSAM
	<b>WITH</b> Crl.M.C./83/2013 <b>in</b> Crl.Rev.P./45/2013	HIFAZUR RAHMAN BARBHIYA <b>Versus</b> THE STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA MR.A RAHMAN	PP, ASSAM
17	Crl.Rev.P./57/2013 WITH LCR 4 FILES	ABDUL HASEN @ FIRDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
18	Crl.Rev.P./80/2013 WITH OFFICE NOTE, LCR 1 FILE, FIXED	BRAJESWAR SARMAH <b>Versus</b> THE STATE OF ASSAM	MR.H SARMA MS.N M DEKA MR.P SARMA	PP, ASSAM
19	Crl.Rev.P./216/2013 WITH LCR 1 FILE	MD. CHAMEDUL ALAM <b>Versus</b> BIBHUTI HAZARIKA and ANR.	MR.T BHARALI MR.K K DEKA MR.B D BORAH MR.N N JHA	MR. R K BHUYAN MR.R DUTTA MRA ZAMAN MR.R RABHA MR. K SAIKIA PP, ASSAM
20	Crl.Rev.P./318/2014 WITH LCR 1 FILE	SMTI BHULU DEVI <b>Versus</b> BAPAN SARMA @ CHAMPARAM SARMA	MS.N M DEKA MR.P SARMA MS.D SARMA	MR.K K GOSWAMI LEGAL AID COUNSEL

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2204/2020 FIXED	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
2	I.A.(CrI.)/220/2020 in CrI.Pet./99/2020	MONOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. R ALI MR. A M KHAN	PP, ASSAM
	<b>WITH</b> CrI.Pet./99/2020	MONOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
3	WP(C)/1777/2015	HABIB ALI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	DR.B AHMED MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM(R2,4,6,7,8,9) SC, AG(R5) MR.U K NAIRR1,3 SC, PENSION
4	WP(C)/3180/2017	HAITUN BHUYAN @ HAYTON BHUYAN and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR.S ISLAM MR.M ISLAM	SC, AG SC, ELEMENTARY EDUCATION
5	WP(C)/25/2019	TARABANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M SHELM	GA, ASSAM SC, AG MR. H A AHMED (R8) SC, A S T C
<b><u>ADMISSION</u></b>				
6	CrI.Pet./587/2015	TOPESH RANJAN BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MS.S JAHAN(R-1) PP, ASSAM ADDL PP,ASSAM
7	CrI.Rev.P./116/2019 WITH LCR 2 FILES, B/O	DR. HRISHIKESH BARUAH <b>Versus</b> NURNAHAR BEGUM @ RUNU BARUA	MR A A DEWAN MR P K DAS MR. M BARUAH MR B ISLAM MRS. P PHUKAN	MR. S BORTHAKUR MS. P BORAH
8	CrI.Pet./960/2019	SURUT ZAMAN @ SURAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MR. F R CHOUDHURY	MD Y ALI PP, ASSAM

**BAIL HEARING (BA)**

9	Bail Appln./1944/2020 FIXED	JAHURA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
10	Bail Appln./2068/2020 FIXED	MITHINGA BASUMATARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
11	Bail Appln./2133/2020 FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
12	Bail Appln./2155/2020 FIXED	PRADIP BISWAS <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
13	Bail Appln./2156/2020 FIXED	SHAJAHAN ALI @ SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
14	Bail Appln./2322/2020 FIXED	JOBAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	PP, ASSAM
15	Bail Appln./2330/2020 FIXED	DEVARAJ DAS <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR N J DAS	PP, ASSAM

**BAIL HEARING**

16	AB/2210/2020 FIXED	KHAYRUL ISLAM HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
17	AB/2480/2020	NEWTON KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
18	AB/2481/2020	MD. KUDDUS ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MS M BEGUM	PP, ASSAM
19	AB/2911/2020 FIXED	BISWA NATH DAS <b>Versus</b> THE STATE OF ASSAM	MR. S KALITA MS B DEKA	MR. B K DAS MS. P DAS PP, ASSAM
20	AB/2964/2020 FIXED	HADI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
21	AB/3046/2020 FIXED	ANKUJIT BARUAH @ ANKUR JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS	PP, ASSAM
22	AB/3052/2020 FIXED	MOMINUL ISLAM @ MOMIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	PP, ASSAM
23	AB/3055/2020 FIXED	ANKUJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
24	AB/3088/2020 FIXED	ANUP HALOI <b>Versus</b> THE STATE OF ASSAM	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN MR S N NATH	PP, ASSAM
25	AB/3095/2020 FIXED	NAREN CHANDRA RAY @ NAREN RAY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM

26	AB/3143/2020 FIXED	PIYUSH KANTI DEY <b>Versus</b> THE STATE OF ASSAM	MR. S CHETIA MR. A CHOUDHURY MR. J P MORE	PP, ASSAM
<b>ORDERS</b>				
27	Crl.Rev.P./363/2015 WITH OFFICE NOTE, LCR 3 FILES, FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D TALUKDAR MS.M M KALITA	MR.T J MAHANTA(R-2) MR.P P DUTTA(R-2) MR.B BORA(R-2) PP, ASSAM MR.C GOSWAMI(R-2)
28	Crl.Pet./423/2018 FIXED	MUSSTT. HALIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	PP, ASSAM
29	I.A.(Crl.)/246/2019 <b>in</b> Crl.Rev.P./2333/2019	MD. BAHARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SAHU MR. M K ALI	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./2333/2019 (Filing Number)	BAHARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR. (C)		
30	I.A.(Crl.)/469/2019 <b>in</b> Crl.Rev.P./10721/2018	PRADIP GHATOWAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S M T CHISTIE MR. S BORA	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./10721/2018 (Filing Number)	PRADIP GHATOWAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. (E)		
31	Crl.Pet./595/2019	ABDUL GONI @ ABDUL GHANI AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. PP, ASSAM (R2)
32	I.A.(Crl.)/614/2019 <b>in</b> Crl.Rev.P./6838/2019	NITUL GOHAIN <b>Versus</b> AJOY DAS AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM (R2)
	<b>WITH</b> Crl.Rev.P./6838/2019 (Filing Number)	NITUL GOHAIN <b>Versus</b> AJOY DAS AND ANR. (A)		
33	I.A.(Crl.)/638/2019 <b>in</b> Crl.Rev.P./7242/2019	RAJEN SAIKIA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./7242/2019 (Filing Number)	RAJEN SAIKIA <b>Versus</b> STATE OF ASSAM AND ANR. (A)		
34	I.A.(Crl.)/1077/2019 <b>in</b> Crl.Rev.P./12327/2019	JAGJIT SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./12327/2019 (Filing Number)	JAGJIT SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR. (D)		
35	Crl.Pet./1249/2019 WITH LCR 5 FILES	DADHIRAJ SHARMAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K BHATTACHARYYA MR. D BORA	PP, ASSAM
36	Crl.Rev.P./62/2020 WITH OFFICE NOTE	BISWAJIT DEKA <b>Versus</b> SEUTI MALAKAR	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY MR RIZWAN YASIN	MR. N K HALOI MR. K M HASSAN
37	Crl.Pet./74/2020	ASHOK KUMAR GARODIA @ ASHOK GARODIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. K JAIN	PP, ASSAM

38	I.A.(CrI.)/141/2020 AB 2750/2019, BA 2825/2019, BA 376/2020, BA 3194/2019, PIL 44/2018(ALL D/O), FIXED <b>in</b> AB/2750/2019	STATE OF ASSAM <b>Versus</b> DR. NURUL ISLAM	MR. N K KALITA ADDL PP,ASSAM	MR S RAHMAN MR Z KAMAR MR S M ABDULLAH P MR S JAFRI
39	I.A.(CrI.)/335/2020 <b>in</b> CrI.Rev.P./12811/2019  <b>WITH</b> CrI.Rev.P./12811/2019 (Filing Number)	NAYAN MONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.  NAYAN MONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. (G)	MR. M K DAS MS Z ANJUM	PP, ASSAM
40	CrI.Pet./337/2020	NETWORK 18 MEDIA AND INVESTMENTS LDT. AND 3 ORS. <b>Versus</b> SANTANU PUZARI AND ANR	MR M CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM (R-2)

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,16th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 15

#### [CRIMINAL SINGLE BENCH

**THIS BENCH WILL SIT TILL THE RISING OF  
DIVISION BENCH-I AND WILL SIT AGAIN,  
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/2977/2020 FIXED	MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR M HOQUE	MR S HUSSAIN PP, ASSAM
<b>WITH</b>				
2	Bail Appln./2191/2020	MD. JAHED ALI @ JAHED ALI <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
<b>PENSION MATTERS</b>				
3	WP(C)/5931/2015	MUSLIM UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MR.K MIRA MS.L WAJEEDA MRM A BARBHUIYA MR.P AHMED MR.M N ISLAM	GA, ASSAM MR.K K DEY(R-7) SC, AG MRV K BAROOAH(R-7) SC, PENSION SC, FINANCE
4	WP(C)/3407/2017	PANCHI BORDOLOI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.R DHAR	MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
5	WP(C)/3502/2017	MIHIR SANGMA. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S BORA	ASSTT.S.G.I.
<b>ADMISSION</b>				
6	Crl.A./27/2014 WITH LCR 6 FILES	MD. FAZLUR RAHMAN <b>Versus</b> STATE OF ASSAM	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	PP, ASSAM
7	CRL.A(J)/60/2020	RAJ NATH @ RAJU NATH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
8	CRL.A(J)/62/2020	RASHAK MUCHAHARY <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
9	CRL.A(J)/67/2020	UDAY BAKALI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
10	Crl.A./198/2020	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A A DEWAN	PP, ASSAM

**WITH**  
I.A.(CrI.)/521/2020  
in CrI.A./198/2020

SAHIDUL ISLAM  
**Versus**  
MR A A DEWAN  
PP, ASSAM  
THE STATE OF ASSAM AND ANR.

**BAIL HEARING (BA)**

11 Bail Appln./2041/2020  
FIXED  
MANIK CHANDRA DEV NATH  
**Versus**  
MR Z ALAM  
MR D SARMA  
PP, ASSAM  
THE STATE OF ASSAM  
MS. S NAZNEEN

12 Bail Appln./2190/2020  
FIXED  
ABDUL ROUF  
**Versus**  
MR. I U CHOWDHURY  
PP, ASSAM  
THE STATE OF ASSAM

13 Bail Appln./2213/2020  
FIXED  
MD ASHAD ULLAH @ ASHWAD ULLAH  
**Versus**  
MR T THAKURIA  
PP, ASSAM  
THE STATE OF ASSAM

14 Bail Appln./2223/2020  
FIXED  
MOSTAFIZUR ALI @ MOSTAFIZUR  
RAHMAN @ MOSTIZURE ALI  
**Versus**  
MR. A RAHMAN  
PP, ASSAM  
THE STATE OF ASSAM

15 Bail Appln./2319/2020  
FIXED  
ALOM UDDIN  
**Versus**  
MR. S AHMED  
MD Y ALI  
PP, ASSAM  
THE STATE OF ASSAM

**BAIL HEARING**

16 AB/2600/2020  
FIXED  
SMTI DAMAYANTI DEVI AND 35 ORS.  
**Versus**  
MR. L GOGOI  
PP, ASSAM  
THE STATE OF ASSAM

17 AB/2602/2020  
FIXED  
RAJIB KANU  
**Versus**  
MR D TALUKDAR  
MR H RAHMAN  
PP, ASSAM  
THE STATE OF ASSAM  
MR P CHOUDHURY

18 AB/2614/2020  
FIXED  
ABDUL KADER  
**Versus**  
MR. S MUNIR  
PP, ASSAM  
THE STATE OF ASSAM  
MR. S RANA

19 AB/2675/2020  
FIXED  
MANIK PAUL  
**Versus**  
MR B CHANDA  
PP, ASSAM  
THE STATE OF ASSAM

20 AB/2676/2020  
FIXED  
RAFIQUL ISLAM  
**Versus**  
MR F HAQUE  
PP, ASSAM  
THE STATE OF ASSAM

21 AB/2685/2020  
FIXED  
REJAUL ISLAM @ REJAUL ALI  
**Versus**  
MR S RAHMAN  
MD R ISLAM  
PP, ASSAM  
THE STATE OF ASSAM  
MR S JAFRI

22 AB/2690/2020  
FIXED  
MRS. PH. RUTH JOAN SINGHA  
**Versus**  
MR. D CHAKRABARTY  
PP, ASSAM  
THE STATE OF ASSAM

23 AB/2714/2020  
FIXED  
PH. MANIDHON SINGHA, MAJOR (RETD.)  
**Versus**  
MR. D CHAKRABARTY  
PP, ASSAM  
THE STATE OF ASSAM

24 AB/2718/2020  
FIXED  
MADAN ALI @ MODAN ALI  
**Versus**  
MR. I H SAIKIA  
MR. K KALITA  
PP, ASSAM  
THE STATE OF ASSAM  
MR. M R CHOUDHURY

25 AB/2827/2020  
FIXED  
JAINAL ALI  
**Versus**  
MR. N UDDIN  
MR. M ISLAM  
PP, ASSAM  
THE STATE OF ASSAM  
MR R ISLAM

26 AB/2828/2020  
FIXED  
KRISHNA KR. SARMA AND ANR  
**Versus**  
MR. S BORTHAKUR  
MR. D GOGOI  
PP, ASSAM  
THE STATE OF ASSAM

27 AB/2841/2020  
FIXED  
ABDUL MOTIN TALUKDAR  
**Versus**  
MR. S C BISWAS  
G UDDIN  
PP, ASSAM  
THE STATE OF ASSAM  
MS ANNA K P

28 AB/2842/2020  
FIXED  
SUMAN DIPTA PEGU  
**Versus**  
MR. M KALITA  
MR D TAYE  
PP, ASSAM  
THE STATE OF ASSAM  
MR. J HATIMURIA

29 AB/2844/2020  
FIXED  
RAHUL UPADHYAYA AND 2 ORS  
**Versus**  
MR. R DE  
MR. P NEOG  
PP, ASSAM  
THE STATE OF ASSAM

30	AB/2845/2020 FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
31	AB/2847/2020 FIXED	MD. IMTAJ ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MS. S. TODI	PP, ASSAM
32	AB/2849/2020 FIXED	DIPANKAR SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MR. K K DEKA	PP, ASSAM
33	AB/2852/2020 FIXED	ABUL KASHEM @ KASHEM ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
34	AB/2853/2020 FIXED	MD RASUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
35	AB/2854/2020 FIXED	AKHTAR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
36	AB/2858/2020 FIXED	PRANAB TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
37	AB/2970/2020 FIXED	JAHUR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN MR. A DAS	PP, ASSAM
38	AB/2972/2020 FIXED	SANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R DE	PP, ASSAM
39	AB/2980/2020 FIXED	SEKH CHAN MAHAMMAD @ CHAN MAMUD <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

**ORDERS**

40	CrI.A./289/2014 WITH LCR 5 FILES, FIXED	HIRU DAS <b>Versus</b> STATE OF ASSAM	MR.J SARMA MR.G SOREN MS.R SARMA	PP, ASSAM
41	CrI.L.P./44/2020 <b>in</b> CrI.A./7150/2020	HEMLATA TAMULY @ HEMALATA TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G J SHARMA MR S HUSSAIN	PP, ASSAM
	<b>WITH</b> CrI.A./7150/2020 (Filing Number)	HEMLATA TAMULY @ HEMALATA TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR (D)	MR G J SHARMA	
42	I.A.(CrI.)/523/2020 <b>in</b> CrI.A./7181/2020	BIJOY SINGH PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
	<b>WITH</b> CrI.A./7181/2020 (Filing Number)	BIJOY SINGH PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND ANR. (A)	MR. B DEKA	

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH - III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/15/2019 WITH LCR in WP(C)/6103/2018 <b>WITH</b> WP(C)/6103/2018	SHANKAR NATH <b>Versus</b> UNITED BANK OF INDIA AND ANR	MR H Dey	MR. S DUTTA
		UNITED BANK OF INDIA <b>Versus</b> PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
	<b>WITH</b> I.A.(Civil)/4399/2018 in WP(C)/6103/2018	SRI SHANKAR NATH <b>Versus</b> UNITED BANK OF INDIA	MR H Dey	MR S DUTTA
2	I.A.(Civil)/3374/2019 in WP(C)/3203/2017 <b>WITH</b> WP(C)/3203/2017	UNION OF INDIA AND 4 ORS <b>Versus</b> SUBODH DEY AND 6 ORS	DR. B N GOGOI	MR. R DUBEY
		SUBODH DEY and 6 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	DR.B N GOGOI(R:y.Adv.) SC, NF RLY
3	I.A.(Civil)/4303/2019 in WP(C)/8859/2019 <b>WITH</b> WP(C)/8859/2019	THE UNION OF INDIA AND 7 ORS. <b>Versus</b> MINT LOGISTICS PVT. LTD.	MR B SHARMA SC, RAILWAY	MR. B GOGOI
		MINT LOGISTICS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/4257/2019 in WP(C)/8859/2019	MINT LOGISTICS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MR B GOGOI	SC, NF RLY
<b>ORDER NO STEPS</b>				
4	WP(C)/1296/2019	LAKESHWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P SARMAH MS R D KAKATI MR. S UPADHAY	GA, ASSAM
5	WP(C)/4837/2019	L. GOLAP SINGHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM

6	WP(C)/6671/2019	MAZAM ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. <b>ADMISSION</b>	MD H R AHMED	SC, PNRD GA, ASSAM
7	WP(C)/393/2017	RUPDEO TIWARI and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.T R ROY	GA, ASSAM
8	WP(C)/1097/2017	KHEM SARMAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A NATH MR.D DOLEY	GA, ASSAM
9	WP(C)/1349/2017	M/S. SHREE BAJRANG AYURVED BHAWAN and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	GA, ASSAM MR. N ALAM(R-6) MR.S U AHMEDR-6 MR K JAIN(R-6)
10	WP(C)/1490/2017	AMANUL HAQUE <b>Versus</b> THE FOOD CORPORATION OF INDIA and 3 ORS.	MR.SK MUKTAR	MR.P K ROY SC, F C I
11	WP(C)/1992/2017	UTTAM BAYAN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P K DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM SC, BTADC
12	WP(C)/3205/2017	DEBOJIT KR. SARMAH <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.H RAHMAN MS U DAS MS.Y SHAIZA MRS.S SULTANA	MR.Y DOLOIR- 1-3 ASSTT.S.G.I. SR. CGC
13	WP(C)/3390/2017 FIXED (BY STATEMENT)	PARITOSH DAS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. R DAS MR. S CHAUHAN MR. A R SHOME MR. A J GHOSH	GA, ASSAM MRS. N SAIKIA MR. S BORA (SC, GDD) MS. L BORGHAIN MRS. P GOSWAMI SC, GMC
14	WP(C)/4780/2017 FIXED (BY STATEMENT)	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA MR.A HOQUE	GA, ASSAM
15	WP(C)/4940/2017	BADAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. R DEV	MRS. R B BORA (GA, ASSAM)
16	WP(C)/6965/2017	BHABANI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN
17	WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	GA, ASSAM SC, BTADC
18	WP(C)/7804/2017	EXTC-61624-RECT/BB SAHAB SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
19	WP(C)/8000/2017	M/S P.P. INDUSTRIES and 5 ORS <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	GA, ASSAM
20	WP(C)/8043/2017	JURI KALITA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.D GHOSH MS.A MAHANTA MS.N DEKA	SC, HEALTH
21	WP(C)/8049/2017	JATINDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE

22	WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. D TUMUNG	MR. N C DAS MR. A DAS (R- 6) MR. R BORPUJARI MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MRS. R B BORAH, (GA, ASSAM)(R-1 & 4) MR. B AHMED MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
23	WP(C)/3069/2018	ALL ASSAM GRADUATE NURSES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 60 ORS.	MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. N SHYAMAL MR. P BORGOHAIN MR. R SINGHA	MR D K BHATTACHARYYA MR. R DE MS R B DEB SC, HEALTH
<b>ORDERS</b>				
24	WP(C)/7326/2015 FIXED	MAA NANASHA PRINTERS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.SK S N MOHAMMAD MR.A DEKA	GA, ASSAM MR.R SARMA(R-3&4) MR.D DAS(R-3&4) MR.R SENSUAR-3and4
	<b>WITH</b> I.A./2740/2015 <b>in</b> WP(C)/7326/2015	PRADIP ADVERTISING <b>Versus</b> MAA NANASHA PRINTERS and 4 ORS.	MR.R SARMA MR.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA
	<b>WITH</b> I.A./2741/2015 <b>in</b> WP(C)/7326/2015	DELTA PUBLICITY <b>Versus</b> MAA NANASHA PRINTERS and ANR	MR.R SARMA MS.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD
25	MC/213/2016 WP(C) 1338/13(D/O) <b>in</b> WP(C)/1338/2013	GOPAL PRASAD GUPTA and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B SAHARIA MR.G SAIKIA	GA, ASSAM
26	I.A.(Civil)/2154/2019 <b>in</b> WP(C)/8098/2017	SRI SUBHAS DAS @ SUVASH CH. DAS <b>Versus</b> ADHIR DAS	MS. B CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MRS D BARPUJARI
	<b>WITH</b> WP(C)/8098/2017 CAVT. NO. 1707/2017	ADHIR DAS <b>Versus</b> THE DEPUTY COMMISSIONER, LAKHIMPUR and 3 ORS.	MR.R BORPUJARI MR.B GOGOI MRSD BARPUJARI	GA, ASSAM MR.N SARKAR FOR CAVEATOR
27	I.A.(Civil)/3081/2019 <b>in</b> WP(C)/2701/2017	NANDITA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. M CHANDA MR S CHOUDHURY	GA, ASSAM
	<b>WITH</b> WP(C)/2701/2017	NANDITA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	GA, ASSAM

28	<b>WITH</b> WP(C)/3460/2017	PURNIMA DESHMUKH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	MR.M CHANDA(R-5) GA, ASSAM MR.S CHOUDHURY(R-5) MS.H DAS R-5
29	I.A.(Civil)/3553/2019 <b>in</b> WP(C)/7383/2018	GAUTAM LOYING <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG	GA, ASSAM SC, M A C
	<b>WITH</b> WP(C)/7383/2018	GAUTAM LOYING <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D RABHA MR J PAYENG	GA, ASSAM SC, M A C
30	I.A.(Civil)/3783/2019 <b>in</b> WP(C)/49/2011	BALESWAR RANGPI <b>Versus</b> ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND 5 ORS	MR. R SARMA MS. B DEVI	MR D CHOUDHURY
	<b>WITH</b> WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. <b>Versus</b> MD. BAHAR ALI and ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MISS. A DUTTA	MR. B C DAS MD. B ISLAM MS. S S SAIKIA MR. A LAHKAR
31	I.A.(Civil)/3830/2019 WP(C)/593/2011(D/O) <b>in</b> WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS <b>Versus</b> ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM MR D DEKA
	<b>WITH</b> I.A.(Civil)/3832/2019	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS <b>Versus</b> ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM
32	I.A.(Civil)/163/2020 <b>in</b> WP(C)/8273/2019	RAJU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI	SC, EXCISE DEPTT.
	<b>WITH</b> WP(C)/8273/2019	RAJU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR S NANDI MS. M K BROWN	GA, ASSAM MR. B D GOSWAMI MR. S ALI MS H DEKA SC, EXCISE DEPTT.
33	I.A.(Civil)/190/2020 <b>in</b> WP(C)/3301/2019	THE JAGIROAD DEVELOPMENT AUTHORITY, JAGIROAD <b>Versus</b> KANTA DEVI AGARWAL	MR. N NATH MR N TALUKDAR MS. B BORA	MR. S BORTHAKUR
	<b>WITH</b> WP(C)/3301/2019	KANTA DEVI AGARWAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K GOGOI MS. P BORAH MR. S BARTHAKUR	GA, ASSAM MR. N NATH (R2) MR. D THAKUR (R2) MR N TALUKDAR (R2) MR R BORAH (R2)
	<b>WITH</b> I.A.(Civil)/4216/2019 <b>in</b> WP(C)/3301/2019	KANTA DEVI AGARWAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM
34	I.A.(Civil)/849/2020 WP(C)/4631/2013 (D/O) <b>in</b> WP(C)/4631/2013	M/S BAMUNIGAON KOLONG PARI MATSHYAJIBI SAMABAI SAMITY LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH	GA, ASSAM
35	I.A.(Civil)/889/2020 <b>in</b> WP(C)/346/2020	M/S. MONI ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	SC, I O C

**WITH**  
WP(C)/346/2020

M/S. MONI ENTERPRISE  
**Versus**  
THE INDIAN OIL CORPORATION LTD. AND  
5 ORS.

MS. N S THAKURIA  
MR. T N DAS

MR S N SARMA SENIOR  
ADVOCATE (R1-R5)  
MR. M HUSSAIN (R1-R5)  
MR. K KALITA (R1-R5)  
MS. S GHOSH (R1-R5)  
SC, I O C

36 WP(C)/973/2020  
FIXED

APARAJIT LAL MAZUMDAR  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. S BORTHAKUR  
MS. S KAKATI

GA, ASSAM  
MR. S HAZARIKA (R7)  
MS M HAZARIKA (R7)

37 WP(C)/3474/2020

JUSTICE (RETD) MR. BASU DEO  
AGARWAL  
**Versus**  
THE STATE BANK OF INDIA AND ANR.

MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 17**

**[CIVIL BENCH-II AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/159/2020 in WP(C)/7304/2019	THE GOVERNING BODY OF BARKHETRI COLLEGE <b>Versus</b> LOKMAN ALI AND 3 ORS	MR. B C DAS MR J H SAIKIA	MR A R BHUYAN
	<b>WITH</b> WP(C)/7304/2019	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM	SC, HIGHER EDU
2	<b>WITH</b> WP(C)/6534/2014	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	<b>WITH</b> I.A.(Civil)/3730/2019 in WP(C)/6534/2014	THE GOVERNING BODY OF BARKHETRI COLLEGE <b>Versus</b> DR. LOKMAN ALI AND 4 ORS	MR J H SAIKIA	SC, HIGHER EDU MR A R BHUYAN
<b>ADMISSION</b>				
3	WP(C)/591/2016	SIMANTA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H DAS	GA, ASSAM MS.B BHUYAN SC, ELEMENTARY EDUCATION SC, BTC
4	WP(C)/994/2016	JOYDEEP MECH and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	MRG P BHOWMIKR-8 MR. S SINHA (R7 AND 8) MR.S S ROY(R-8) SC, ELEMENTARY EDUCATION SC, SSA SC, K A A C

5	<b>WITH</b> WP(C)/4482/2014	BHAGAWAN CHAUHAN and 5 ORS, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN MS.P MAZUMDAR	SC, EDU SC, K A A C
6	WP(C)/1854/2016	MD. TAZIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MR.N DHAR(R-4) MR .B MALAKARR-4 MS.S DASGUPTA(R-4) SC, SECONDARY EDUCATION(R1-3)
7	WP(C)/2984/2016	NIRMAL GOYARI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. R S DEURI	MR. D NATH (R-1) SC, ELEMENTARY EDUCATION SC, FINANCE
8	WP(C)/3120/2016 WITH WP(C) 776/15(D/O)	SMTI. PADUMI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS.A DEVI	SC, AG SC, SECONDARY EDUCATION SC, FINANCE
9	WP(C)/3750/2016	SUCHITRA DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R HAZARIKA MR.G KAKATI	GA, ASSAM(R 1 & 3) SC, SECONDARY EDUCATION(R 2,5 & 6) SC, FINANCER 4
10	WP(C)/4161/2016	MUBARAQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B P BORAH MR B TAID MR.P J DUTTA	MR G BOKALIAL (R6) SC, ELEMENTARY EDUCATION SC, BTADC MR. S BORTHAKUR (R6)
11	WP(C)/4309/2016	MD. HAREJ ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B HUSSAIN MR. P B MAZUMDER	GA, ASSAM MR. P C DEY (R-8) MR. B CHANDA (R-9) SC, ELEMENTARY EDUCATION MR. I HAQUE (R-8) MS. S PAUL (R-8)
12	WP(C)/4319/2016	KABITA DEVI and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A MOBARAQUE	SC, ELEMENTARY EDUCATION SC, BTC
13	WP(C)/4335/2016	ABDUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N ISLAM MR. E AHMED MR.R A CHOUDHURY MR.K MIRA MRM A BARBHUIYA	SC, ELEMENTARY EDUCATION
14	WP(C)/4566/2016 WITH WP(C) 4329/16(D/O)	ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R GOGOI MR.N BORAH	SC, ELEMENTARY EDUCATION
15	<b>WITH</b> WP(C)/5224/2016	ABDUL JALIL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BORAH MR. N BORAH	SC, ELEMENTARY EDUCATION
16	WP(C)/4752/2016 WITH WP(C) 3792/16(D/O)	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.J AHMED MS.S KALITA MDR AMIN MR.A HOQUE MS.M BEGUM	GA, ASSAM MR.J ISLAM(R-8) SC, ELEMENTARY EDUCATION MR.B I KHANR-8 MS.R A MOSTAFI(R-8) MR.M R ISLAM(R-8)
17	WP(C)/4936/2016	GOUR BABU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M BISWAS MS.M D BORAH	MR.A D CHOUDHURY(R-3) MR. S DEKAR-4 MR.D CHOUDHURY(R-3) MR. P DUTTA(R-3) MR.T CHAKRABORTY(R-4) SC, HIGHER EDUCATION
18	WP(C)/5058/2016	THE CMJ UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR	GA, ASSAM SC, EDUCATION
19	WP(C)/7297/2017	BUBUL SARMA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR. N BARUAH MR P BHARDWAJ	SC, SEC. EDU. MR. B GOGOI(SC, FINANCE)

20	WP(C)/951/2018	DR. Y. MONOJIT SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	<b>WITH</b>			
21	WP(C)/3620/2018	DR. JAYASHREE SEN <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU
		<b>ORDERS</b>		
22	WP(C)/3732/2015 CAVT. NO. 988/2015	DR. SANCHITA BORUAH and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.S SARMA MS.N M DEKA MS.P MAZUMDAR	MR K K MAHANTA MS N BEGUM MR.N K KALITA MR. K M MAHANTA MR B M DEKA FOR CAVEATOR SC, HIGHER EDUCATION
23	I.A.(Civil)/25/2016 CAVT. 390/15 <b>in</b> WP(C)/2604/2015	SMTI RINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
	<b>WITH</b> WP(C)/2604/2015 CAVT. NO. 390/2015	SMTI RINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
24	WP(C)/953/2016	SRI JAYANTA SALOI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P J SAIKIA MR.K BARUAH MR.P BORDOLOI	SC, SECONDARY EDUCATION
25	Cont.Cas(C)/351/2017	SIPRA MITRA <b>Versus</b> R.C.JAIN and 2 ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.KAKALI SAIKIA	MR.D SAIKIA Sr. Adv. R-1 MR.A DEKA(R-1)(R-2)
26	WP(C)/979/2017	NAYEB ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.J AHMED MR.A S AKAND MR.A HOQUE MS.M AHMED	GA, ASSAM SC, EDUCATION
27	Cont.Cas(C)/427/2018	SPECIAL RESIDENTIAL SCHOOL FOR HANDICAPPED CHILDREN AND ANR. <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR. S K MEDHI MS B PHANGCHOPI	MR. A DEKA (R1) MR. N SARMA (R2)
28	WP(C)/7156/2018	BIKRAMJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G P BHOWMIK MR. R HAZARIKA	SC, HIGHER EDU
29	Cont.Cas(C)/230/2019 FIXED	GOPALJI MISHRA AND 9 ORS. <b>Versus</b> DILIP CHANDRA NATH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MRS. A GAYAN MR. A CHAMUAH, SC,UGC. SC. ASSAM UNIVERSITY
	<b>WITH</b>			
30	Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. <b>Versus</b> DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
31	Cont.Cas(C)/616/2019	SAMSUN NAHAR <b>Versus</b> PREETAM SAIKIA AND ANR.	MR. A K DUTTA MR D C NATH MS. C. KALITA	MR. D MOZUMDER MR. A DEKA MR. P BORAH
32	Cont.Cas(C)/626/2019	MANJU BORAH <b>Versus</b> PHANINDRA JIDUNG AND ANR.	MR. N DEKA MR. M GOGOI	MR. S P BHATTACHARJEE
33	Cont.Cas(C)/684/2019	BASKA JUNIOR COLLEGE AND 2 ORS. <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR B M DEKA MS DIRISHA MAHANTA MS. R BORA	MR. D SAIKIA MR. B J TALUKDAR MR. R MAZUMDAR MR. K P PATHAK MS. H TERANGPI
34	Cont.Cas(C)/745/2019	SAPAN KUMAR MAUMDER AND 19 ORS. <b>Versus</b> PRETOM SAIKIA , IAS,	MR. A M S MAZUMDER	MR. D SAIKIA MR. R MAZUMDAR MS. N BORDOLOI

35	Cont.Cas(C)/757/2019	ABDUL NOOR CHOUDHURY <b>Versus</b> PRITAM SAIKIA, I.A.S. AND 3 ORS.	DR. B AHMED	MR. D SAIKIA MS. P CHAKRABORTY MR. S K DAS MR. R MAZUMDAR MS. D MUSAHARY MR R KARIM MR D BARMAN
36	WP(C)/9141/2019	BHARAT BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR. S U AHMED	SC, HIGHER EDU GA, ASSAM
37	Cont.Cas(C)/70/2020	PRAHLAD CHANDRA DAS <b>Versus</b> PRITAM SAIKIA, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. R MAZUMDAR
38	Cont.Cas(C)/139/2020	BINA DAS <b>Versus</b> SANJIB KR. BHUYAN AND ANR.	MR. MD S HOQUE MR. M DEKA MS. S N RENGMA	MR. B DEORI
39	Cont.Cas(C)/143/2020	JANNATARA BEGOM LASKAR <b>Versus</b> KEERTHI JALIL AND ANR.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	
40	Cont.Cas(C)/337/2020	SABIR AHMED BARBHUIYA <b>Versus</b> PRITAM SAIKIA (IAS)AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
41	WP(C)/1232/2020	DR. CHANDANA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MRS. R DEVI	SC, HIGHER EDU MR D C NATH MR. C SHARMA MR B M DEKA SC, BTC MR. D SARKAR
42	WP(C)/2163/2020	HARI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. R SARMA MR. H MAZUMDER	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,16th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING FROM  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/979/2020 FIXED (BY STATEMENT)	TAPAS PUROKITE <b>Versus</b> COMMERCIAL TAX OFFICER AND 3 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE
2	WP(C)/2238/2020	DALIMA KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. MR. B. DEORI, GA, ASSAM
<b>WITH</b>				
3	WP(C)/8746/2019	HEMANTA KR. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	SC, SEC. EDU.
<b>WITH</b>				
4	WP(C)/3749/2020	HEMANTA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
<b>WITH</b>				
	I.A.(Civil)/1844/2020 <b>in WP(C)/3749/2020</b>	HEMANTA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	SC, EDU
<b>WITH</b>				
5	WP(C)/3771/2020	BIRENDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA	SC, SEC. EDU.
<b>WITH</b>				
6	WP(C)/3837/2020	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONAL DEPT.
<b>WITH</b>				
7	WP(C)/3840/2020	CHINTU MONI RAJKHOWA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
<b>WITH</b>				
8	WP(C)/3850/2020	SWAPNA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M CHOUDHURY MR RIZWAN YASIN	SC, SEC. EDU.
<b>WITH</b>				
9	WP(C)/3857/2020	PRASANNA BORAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA MR. D KALITA	SC, SEC. EDU.

10	<b>WITH</b> WP(C)/3862/2020	NAMITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA	SC, SEC. EDU. GA, ASSAM
11	<b>WITH</b> WP(C)/3885/2020	SUSHIL SAHARIA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, RMSA SC, RMSA ASSTT.S.G.I. SC, PERSONNEL DEPT.
12	<b>WITH</b> WP(C)/3893/2020	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
13	<b>WITH</b> WP(C)/3896/2020	MONALISHA SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
14	<b>WITH</b> WP(C)/3910/2020	JONTI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM
15	<b>WITH</b> WP(C)/3919/2020	JAKIR HUSSAIN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
16	<b>WITH</b> WP(C)/4017/2020	DEBAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, EDU
17	<b>WITH</b> WP(C)/4018/2020	SABITA SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.
18	<b>WITH</b> WP(C)/4042/2020	SWAPNA BARUAH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	SC, SEC. EDU. SC, PERSONNEL DEPT.
19	<b>WITH</b> WP(C)/4083/2020	SHAH NEOUS AKTER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU. MR. M DEKA
20	<b>WITH</b> WP(C)/4098/2020	BIRINCHI KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M MAHANTA MR. B BORAH	SC, SEC. EDU. SC, PERSONNEL DEPT.
21	<b>WITH</b> WP(C)/4104/2020	JUNUMA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
22	<b>WITH</b> WP(C)/4105/2020	ANIMA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
23	<b>WITH</b> WP(C)/4107/2020	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.
24	<b>WITH</b> WP(C)/4108/2020	CHHANDA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED	SC, SEC. EDU. (R 1 & 3) GA, ASSAM (R 2)

25	<b>WITH</b> WP(C)/4110/2020	MIHIR CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	GA, ASSAM SC, EDU
26	<b>WITH</b> WP(C)/4112/2020	JULFIKAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. N AHMED MR R A AHMED	SC, SEC. EDU. SC, PERSONAL DEPT.
27	<b>WITH</b> WP(C)/4113/2020	KALPAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
28	<b>WITH</b> WP(C)/4121/2020	LALITA PATOWARY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K THAKUR
29	<b>WITH</b> WP(C)/4123/2020	NIRMALI HAZARIKA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K THAKUR
30	<b>WITH</b> WP(C)/4129/2020	ROUSON ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L P NATH	SC, SEC. EDU.
31	<b>WITH</b> WP(C)/4136/2020	MINAKSHI BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. SC, PERSONNEL DEPT.
32	<b>WITH</b> WP(C)/4138/2020	SHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
33	<b>WITH</b> WP(C)/4140/2020	NILADRI SANKAR DAS AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
34	<b>WITH</b> WP(C)/4141/2020	REKHA MANI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. SC, PERSONAL DEPT.
35	<b>WITH</b> WP(C)/4177/2020	HIMADRI KALITA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
36	<b>WITH</b> WP(C)/4190/2020	EUSUF ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	SC, SSA SC, EDU
37	<b>WITH</b> WP(C)/4196/2020	JIBUNNESHA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU SC, PERSONAL DEPT. SC, SSA
38	<b>WITH</b> WP(C)/4213/2020	RATNA SAIKIA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S GOSWAMI	SC, ELEM. EDU SC, SSA
39	<b>WITH</b> WP(C)/4468/2020	MAMATAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, PERSONAL DEPT.

**ADMISSION**

40	WP(C)/1715/2017 FIXED	M/S. GATI KINTETSU EXPRESS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	SC, FINANCE and TAXATION
41	WP(C)/6665/2017 (BY SLIP)	M/S. G.M.COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
42	WP(C)/5937/2018 (BY SLIP)	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
43	WP(C)/4354/2019 FIXED	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
	<b>WITH</b>			
44	WP(C)/4344/2019	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
	<b>WITH</b>			
45	WP(C)/4353/2019	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
46	MACApp./195/2020	RUMI ARA BEGUM <b>Versus</b> M/S THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. P P DAS	
47	MACApp./260/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MANJU NATH AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/1869/2020 <b>in</b> MACApp./260/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MRS. MANJU NATH AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
48	MACApp./261/2020	SURESH CHANDRA WARY <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 6 ORS.	MR. K SARMA MR. B J TALUKDAR	
49	WP(C)/4493/2020 FIXED	ASSAM CARBON PRODUCTS LIMITED <b>Versus</b> UNION OF INDIA AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, GST
		<b>ORDERS</b>		
50	I.A.(Civil)/2195/2018 in MACApp./11/2005(D/O), WITH MAC.APP. 143/05(D/O)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. YBACHMCHA DEVI AND 2 ORS	MRS. S ROY	MR B SHARMA MR. S BANIK
51	I.A.(Civil)/3234/2018 in MAC.APP. 87/08(D/O) <b>in</b> Review.Pet./142/2018	SMT. PUTALI CHETIA AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A K GUPTA	



	<b>WITH</b> Review.Pet./142/2018	SMT. PUTALI CHETIA AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	
52	WP(C)/4410/2018 (BY SLIP)	M/S. ANMOL MOTORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR. S C KEYAL (ASSTT.S.G.I.) MR D SAIKIA
53	<b>WITH</b> WP(C)/4411/2018	M/S. ANMOL MOTORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
54	I.A.(Civil)/2646/2019 in MACApp./969/2018(D/O) in MACApp./969/2018	THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. <b>Versus</b> SMTI RULI GOGOI and 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA
55	I.A.(Civil)/3950/2019 WITH LCR 1 FILE in MACApp./342/2018	SMT GITANJALI SAIKIA @ GEETANJALI and 2 ORS <b>Versus</b> NATIONAL INSURANCE CO. LTD	MR D MONDAL	MR. R K BHATRA
	<b>WITH</b> MACApp./342/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMT GITANJALI SAIKIA and 3 ORS	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS P HAJURI	MS. R R SARMAH BARUAH (R1, R3) MR. M TALUKDAR (R4) MR D MONDAL (R1, R3) DR. UTPALJEET BARUAH (R1, R3) MR. P SARMA (R1, R3)
56	I.A.(Civil)/1865/2020 in MACApp./340/2019	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT. GOLAPI DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
57	I.A.(Civil)/1866/2020 in MACApp./7202/2020	SAKUNTALA TAYUNG (URANG) @ KANGAKAN TAYUNG URANG AND 2 ORS. <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ANR.	MR J MOLLAH MRS. A BHANU MS. S P DAS	
	<b>WITH</b> MACApp./7202/2020 (Filing Number)	SAKUNTALA TAYUNG (URANG) @ KANGAKAN TAYUNG URANG AND 2 ORS. <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ANR. (D)		
58	I.A.(Civil)/1867/2020 in MACApp./6759/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. SULEKHA DAS @ SULEKHA RANI DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./6759/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SULEKHA DAS AND 2 ORS (B)		
59	I.A.(Civil)/1868/2020 in MACApp./8050/2020	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. KONMAI SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> MACApp./8050/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> KONMAI SAIKIA AND 3 ORS. (H)		

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LEAVE NOTE OF ADVOCATES FOR 16/11/2020

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